

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3259
To Be Answered On- 12.03.2026

Claims under Forest Rights Act

3259. Shri Adhikari Deepak Dev:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the number of Forest Rights Act titles granted in last five years, year-wise;
- (b) the details of the area of forest land that was distributed in the last three years; and
- (c) whether the Government has standardised norms for data collection in the country, if so, the details thereof, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGA DAS UIKEY)

(a): As per the provisions of 'The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006' (in short, FRA) and Rules made thereunder, the State Governments/UT Administration are responsible for implementation of various provisions of the Act and these provisions are being implemented in 20 States and 1 UT. Ministry of Tribal Affairs (MoTA) monitors the Monthly Progress Reports (MPRs) submitted by States/UT. As per information provided by States/UT, during the last five years, i.e. from 01.01.2021 to 01.01.2026, a total of 5,45,802 titles has been distributed under FRA. The year-wise details of titles distributed during the last five years under FRA is as given below:

Reporting Period	No. of Titles Distributed under FRA
01.01.2021 to 01.01.2022	79466
01.01.2022 to 01.01.2023	183804
01.01.2023 to 01.01.2024	88126
01.01.2024 to 01.01.2025	146153
01.01.2025 to 01.01.2026	48253
Total	545802

(b): As per information provided by States/UT, during the last three years, i.e. from 01.01.2023 to 01.01.2026, a total of 69,19,108.23 acres of forest land was distributed under FRA.

(c): MoTA compiles the Monthly Progress Reports (MPRs) submitted by the States/UTs. The month-wise MPRs are available on the website of MoTA at <https://tribal.nic.in/FRA.aspx>.
